

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/525/(IB)/2017
NAME OF THE PETITIONER(S) : COROMANDAL ENGINEERING CO LTD
NAME OF THE RESPONDENT(S) : PRASANTH PROPERTIES PVT LTD
UNDER SECTION : 9 rule 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

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|----|--------------------|------------------------|---|
| 1. | K. S. Karthik Raja | Counsel for Resp. |  |
| 2. | R. Sahara | Counsel for Petitioner |  |

ORDER

Counsels for both of the parties are present. Counsel for Corporate Debtor has filed the counter and the same is placed on record, copy of which is given to the other side. The matter is posted for arguments. Put up on **07.09.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)